market have been captured by India;

(d) the value of foreign exchange likely to be carned therefrom yearly?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (d). All possible steps are being taken to maximise production of export of jute goods. It is too early to assess the exact additional earning.

## गुरमुस्ती लिपि में पंखाबी के प्रयोग के बारे में पंजाब सरकार का यरिषट

2868. श्री ग्रटल बिहारी वाजपेयी: क्या गृह मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान पंजाब सरकार द्वारा जारी किए गए इस झाशय के एक परिपत्र की ओर झाकपित किया गया है कि केवल उन्हीं फाइलों पर ध्यान दिया जाये जिनमें टिप्पण गुरमुखी लिपि में पंजाबी में लखे हों: और
- (ख) यदि हां. तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह मंत्रालय सौर कामिक विमाग में राज्य मंत्री (भी राम निवास मिर्मा) : (क) जी हां, श्रीमान्।

(स्त) पंजाब राज भाषा ग्रांघिनियम, 1967 के अन्तर्गत पंजाब सरकार ने राज्य सरकार के कामकाज के लिए गुरमुसी लिपि में पंजाबी की एकमात्र राजभाषा के रूप में स्वीकार किया है। राज्य सरकार द्वारा दी गई सूचना के श्रनुसार उपरोक्त परिपत्र राज्य सरकार की भाषा नीति के उचिन कार्यान्वयन को सुनिश्चित करने के लिए जारी, किया गया है।

# Representation to Minorities in I.A.S. and other Allied Services

#### 2869. SHRI K. LAKKAPPA: SHRI YAMUNA PRASAD MANDAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the result declared for the I.A.S. and the allied services, recently, shows that minorities are not being properly represented;
  - (b) if so, the reasons therefor; and
- (c) the steps being taken by Government to give due representation to minorities in the 1.A.S. and other Allied Services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c). Of the vacancies to be filled in the Indian Administrative Service and other services on the basis of the combined competitive examination held in 1970, the prescribed percentage was reserved for candidates who are members of the Scheduled Castes and the Scheduled Tribes.

For filling all the vacancies so reserved, the Union Public Service Commission have recommended candidates belonging to the Scheduled Castes and Scheduled Tribes on the basis of the results of this examination.

No reservation has been made in favour of any other minorities, based on religion, language etc

### Maharashtra-Mysore Boundary Dispute

#### 2870. SHRI SHANKAR RAO SAVANT : SHRI T. S. LAKSHMANAN :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Uustarred Question No. 420 on the 26th May, 1971 and state:

- (a) whether any solution has since been found to the boundary dispute between the States of Maharashtra and Mysore;
- (b) if not, the steps taken to find such a solution; and
  - (c) whether there are any hitches in